

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1089
TO BE ANSWERED ON 08.02.2023**

DOUBLING OF PUNE-MIRAJ-LONDA RAILWAY LINE

1089. SHRI SHRINIWAS PATIL:

Will the Minister of RAILWAYS be pleased to state:

- (a) the status of the Pune-Miraj-Londa railway line doubling and electrification work in Satara district of Maharashtra;**
- (b) the total area of land acquisition completed till date and still pending in Satara district for the above project; and**
- (c) the total amount of compensation paid till date and the amount still pending to be paid?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 1089 BY SHRI SHRINIWAS PATIL TO BE ANSWERED IN LOK SABHA ON 08.02.2023 REGARDING DOUBLING OF PUNE-MIRAJ-LONDA RAILWAY LINE

(a): Railway has taken up construction work of Pune - Miraj - Londa (466 km) doubling project. Cost of the project is ₹4028 crore. An expenditure of ₹2317 crore has been incurred upto March, 2022 and an outlay of ₹1567 crore has been provided for the project for financial year 2022-23.

So far, total 233 km doubling has been completed. Work has been taken up in balance section in available land.

In Pune-Miraj-Londa section, Pune-Miraj (279 km) and Kudachi-Ghatprabha (48 km) sections have been electrified. Electrification works on Miraj-Kudachi (32 km) and Ghatprabha-Londa (109 km) sections are in different stages of execution.

(b): Total land required in Satara district is 85.8 hectares, out of which 66.46 hectares land have been acquired till date and land acquisition of balance 19.34 hectares land has been taken up.

(c): Railway acquires the land through State Government. State Government assesses the compensation amount and advises to Railway. On receipt of demand from State Government, Railway deposits compensation amount with concerned District Land acquisition Authority. For this project, Railway has made payment of ₹77.30 crore in Satara district. Process for deposition of balance compensation amount demanded by District Authorities has been taken up.
